

1	2	3	4	5	6	7
11.	Conservation and Management of Wetland	To undertake appropriate policies for conservator of wetland	100%	Ongoing	-	Target fixed in terms of financial releases
12.	Modern Forest Fire Control Methods	Controlling forest fire to protect and conserve forests	100%	Ongoing	17.72	Target fixed in terms of financial releases
13.	Central Zoo Authority	To provide assistance to Zoos for improvement of infrastructure for unkeep and management of Zoo animals	100%	Ongoing	27.45	2 Zoos Covered
14.	Paryavaran Vahini Scheme	To create environmental awareness through active participation of public	100%	Ongoing	1.02	Constituted in 3 districts
15.	National River Conservation Plan	Pollution abatement of rivers Mahanadi and Brahamani	50%	Rivers Mahandi and Brahamani have been included in the National River Conservation Plan at an estimated cost of 1187.37 lakhs		
16.	Biosphere Reserve	To set up Biosphere Reserves to conserve Genetic diversity of respective ecosystem	100%	Ongoing	1.11	1 Biosphere Reserve

NR - Non Recurring

R - Recurring

Anta Power Project

96. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether Anta Power Project, State-II is under consideration, and

(b) the time by which it is likely to be Commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S VENUGOPALACHARI) : (a) and (b). National Thermal Power Corporation (NTPC) envisaged expansion of Anta Gas Power Project under Stage-II (430 MW) utilising naphtha as base fuel till natural gas in adequate quantity becomes available. Time period for implementation of the project is uncertain as availability of fuel in the domestic market at present is not favourable.

"Disposal of Medical Waste"

97. SHRI SANDIPAN THORAT
SHRI MANIKRAO HODLYA GAVIT
SHRI MANORANJAN BHAKTA :
SHRI SANAT KUMAR MANDAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government's attention has been drawn to reports about the dumping of medical waste garbage nearby the Hospitals/Nursing Homes in different States posing serious health hazards to the public and causing environmental problems;

(b) if so, whether any plans have been drawn up and are being implemented to prevent such dumping near Hospitals/Nursing Homes, and provide for depositing such wastage at far off places and for its early clearance; and

(c) if so, the details thereof?